293

CHILDREN, STUDENTS AND YOU-TH (RIGHTS AND WELFARE) BILL*

SHRI C. K. CHANDRAPPAN (Cannanore): I beg to move for leave to introduce a Bill to provide for the establishment of a Boarl to safeguard the rights of children, students and youth, to look after their welfare and to levy a cess and for matters connected therewith.

MR. DEPUTY-SPEAKER. The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Board to safeguard the rights of children. Students and Youth, to look after their welfare and to levy a cess and for matters connected thorewith."

The motion was adopted.

SHRI C. K. CHANDRAPPAN. 1
introduce the Bill

CONSTITUTION (AMENDMENT) BILL.*

(Insertion of New Article 342A)

SHRI C. K. CHANDRAPPAN (Cannanore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to smend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPPAN: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of New Article 526A)
SHRI C. K. CHANDRAPPAN
(Cannanore):I beg tomove for leave

to introduce a Bill further to amend the Constitution of India.

294

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPPAN: I Introduce the Bill.

INCOME-TAX (AMENDMEN1) BILL*

(Amendment of Section 10)

SHRI KANWAR LAI, GUPTA (Delhi Sadar): I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1981."

The motion was adopted.

SHRI KANWAR LAL GUPTA: introduce† the Bill,

ANDAMAN AND NICOBAR ISLANDS (ALTERATION OF NAME) BILL*

SHRI SAMAR GUIIA (Contai), I beg to move for leave to introduce a Bill to rename the Andaman and Nicobar Islands as Shahid and Swaraj Dwcep.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to rename the Angaman and Nicobar Islands as Shahid and Swaraj Dweep."

The motion was adopted.

SHRI SAMAR GUHA: I introducet
the Bill.

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 18-11-77.

[†]Introduced with the recommendation of the President,